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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ TR.P.(C.) 135/2023

SMT TARUNA JAIN Petitioner

Through: Mr. Shiv Charan Garg and Mr. Imran

Khan, Advocates.

versus

SMT POOJA GARG & ANR.

..... Respondents

Through: Ms. Deepika Mittal, Advocate.

CORAM:

HON'BLE MR. JUSTICE SANJEEV NARULA

ORDER 03.11.2023

% 03.11.202

- 1. Ms. Deepika Mittal, counsel for Respondents, states that she has just been served with the copy of the paper-book and accordingly, prays for time to file a reply to the present petition. Let the same be done within a period of four weeks from today. Rejoinder thereto, if any, be filed within two weeks thereafter.
- 2. Re-notify on 28th February, 2024.

SANJEEV NARULA, J

NOVEMBER 3, 2023

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